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Title: Introduction of the Constitution (Amendment) Bill, 1999. (Insertion of article 179).

SHRI K.C. KONDAIAH (BELLARY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K.C. KONDAIAH (BELLARY): I introduce the Bill.